

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 15/(MAH)/2016
I.A. No. 113/2016




CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: M/s. Urban Infrastructure Trustee Ltd. & Ors.
V/s.
M/s. Neelkanth Township & Construction P. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Ms. Chaitrika Patki i/b Vidhii Partners	Adv. for Respondent Nos. 1, 2, 7 & 9	
2.	Ms. Tulsi Shah i/b AAK legal	Adv. for Respondent No. 5	
3.	Mr. Cyrus Ardeshir with Mr. Sachin Kudalkar i/b. M/s. Madelcar & Co. For Petitioners.	Adv. for Petitioners.	

ORDER

IA 113/2016 in CP No. 15/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 09.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)